

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.7 – Interv.Pet/8(AHM)2024
ITEM No.8 – IA/624(AHM)2024
in
C.P. (IB)/115(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

IDBI BANK LIMITED
V/s
RAVIKANT RUIA

.....Applicant

.....Respondent

Order delivered on: 23/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Deepak Khosla, Adv. a,w Mr. Rohan Nandy, Adv.
For the Respondent : Mr. Mihir Thakore, Sr. Adv. a.w Mr. Saurabh Soparkar,
Sr. Adv. a.w Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr.
Keyur Gandhi, Adv., Mr. Raheel Patel, Adv. & Mr. Aalay
Shah, Adv.

ORDER

Interv. Pet/8(AHM)2024 & IA/624(AHM)2024

The contents of this application as well as oral submissions made by Ld. Counsel makes many allegations against both the members of the Tribunal & Registry as well as functioning of the Tribunal. Ld. Counsel also made some submissions which are not at all relevant to the matter. He has argued for about two hours in pre-lunch session and in his arguments, he has sought to interfere in administration of justice by questioning the procedure followed by this Tribunal including procedure mentioned in the IBC. As per his prayer, all his matters were kept sine-die by earlier order.

Before starting arguments, Ld. Counsel has informed that he kept some witnesses in the Court room to transcribe. He also stated that his office appearing on-line would be noting the same to be furnished as evidence. This act of the counsel is not appreciated and it amounts to intimidation to the members of the Bench. In this circumstances, we are unable to conduct the hearing of matters of said counsel. It seems that the counsel has lost his faith in the Bench. So, in the interest of justice, we are recussing from all matters in which he has or would be appearing and matters connected to Essar Steels Ltd. & ArcelorMittal Nippon Steel India Ltd.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)